

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.7019 of 2019

Amit Baraik

..... Petitioner

Versus

The State of Jharkhand & Ors.

..... Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner

: Mr. Ajit Kumar, Advocate

For the Respondent-State

: Ms. Shivani Kapoor, A.C. to S.C.-II

03/Dated: 07/07/2020

Heard, Mr. Ajit Kumar, learned counsel for the petitioner and Ms. Shivani Kapoor, learned counsel for the respondent-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

At the request of the learned counsel for the petitioner, post the matter on 10.07.2020.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/